

RBI and NABARD have reported that they are not aware of any memoranda on the subject.

### **Cases of Employees Provident Fund in Calcutta**

8536. SHRI INDRAJIT GUPTA: Will the Minister of LABOUR be pleased to state:

(a) whether employees of certain companies and multi-national organisations have been urging the Regional Provident Fund Commissioner, Calcutta for payment of their provident fund accumulated dues for the past six months or so;

(b) whether in certain cases the orders made by various courts of law have been widely violated by these multi-national companies without any action from the Regional Provident Fund office or other concerned authorities;

(c) the details of representations received by the Regional Provident Fund in the past six months against those companies;

(d) whether any action has now been initiated by the Regional Provident Fund, Calcutta; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) to (e). The information is being collected and will be laid on the Table of the House in due course.

### **Ban on Import of Cotton by Pakistan**

8537. MAJ. GEN. (RETD) BHUWAN CHANDRA KHANDURI: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government of Pakistan has imposed a ban on import of cotton from India; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) and (b). The Government of Pakistan have stipulated that the imports from India are restricted to the items mentioned in a list which contains 571 items. Cotton has not been included in this list.

[*Translation*]

### **Cases of Motor Accident Claims**

\*8538. SHRI ARJUN SINGH YADAV: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of cases of motor accident claims pending in the High Court of Uttar Pradesh; and

(b) the action proposed to be taken by the Government for the speedy disposal of these cases?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The information is being collected and will be laid on the Table of the House.

[*English*]

### **N.T.C. Mills**

8539. SHRI MOHAN RAWALE: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have introduced a Voluntary Retirement Scheme (VRS) in various mills of the National Textile Corporation;

(b) whether the Government have received any complaints that a percentage of VRS amount